

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2548
ANSWERED ON:29.03.2012
BENEFITS TO SCS STS UNDER IAY
Jawale Shri Haribhau Madhav

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Government has issued any guidelines with regard to Indira Awas Yojana (IAY) that stipulates a certain minimum proportion of funds for the benefit of families belonging to SCs and STs ; and

(b) if so, the proportion of SCs and STs separately among the total beneficiaries of Indira Awas Yojana (IAY) in the country during the last three years including the current year especially in Maharashtra, State-wise ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a): Yes Sir. As per IAY guidelines, at least 60% of the total allocation of funds as well as physical targets is utilized for construction/upgradation of dwelling units for SC/ST BPL households.

(b): A Statement showing the State-wise, year-wise total number of houses sanctioned and houses sanctioned for SCs/STs during the last three years and current year in the country including Maharashtra is given at Annexure.